

(2022) 02 MAD CK 0002

Madras High Court (Madurai Bench)

Case No: Criminal Original Petition (MD) No. 20380, 20387 Of 2021, Criminal Miscellaneous
Petition (MD) No. 11588 Of 2021

Rangarajan
Narasimhan

APPELLANT

Vs

Inspector Of Police And
Others

RESPONDENT

Date of Decision: Feb. 24, 2022

Acts Referred:

Constitution Of India, 1950 " Article 32, 226#Indian Penal Code, 1860 " Section 124A,
153A, 500, 505(2)#Information Technology Act, 2000 " Section 43, 44, 45, 65, 66, 67, 68, 69,
70, 71, 72, 73, 74, 75, 76, 77, 78#Code Of Criminal Procedure, 1973 " Section 155(2),
156(1), 199, 482

Citation: (2022) 02 MAD CK 0002

Hon'ble Judges: G.R.Swaminathan, J

Bench: Single Bench

Advocate: Rangarajan Narasimhan, E.Antony Sahaya Prabhakar, M.Saravanan

Final Decision: Allowed/Disposed Of

Judgement